



No. 9

**WEDNESDAY, 28 JULY 2021**

**11.30 A.M.**

11 30 AM

1. **NATIONAL ANTHEM**

The National Anthem was played at the commencement of the Session.

2. **QUESTION HOUR**  
**QUESTIONS**

**(I) POSTPONED STARRED QUESTION POSTPONED TO NEXT SESSION**

- a. Postponed Starred Question No.003C tabled by Shri Aleixo Reginaldo Lourenco, MLA, regarding 'Cases filed against Comunidade Land' (which was originally slated for answer on 24-03-2021) was postponed to next Session.

**(II) STARRED QUESTIONS POSTPONED TO NEXT SESSION**

- a. Starred Questions No. 19C tabled by Shri Ramkrishna Dhavalikar, MLA, regarding 'Projects undertaken by WRD in the State of Goa, was postponed to the next Session.

**(III) STARRED QUESTIONS ORALLY ANSWERED**

- a. Postponed Starred Question No.9A tabled by Shri Rohan Khaunte, MLA, regarding 'Land Acquisition for Linear Projects' (which was originally slated for answer on 24-03-2021) was orally answered.
- b. Postponed Starred Question No.1B tabled by S/Shri Rohan Khaunte, Jayesh Salgaonkar, Vinoda Paliencar and Vijai Sardesai, MLAs' regarding 'Status of Mhadei Case' (which was originally slated for answer on 30-03-2021) was orally answered.
- c. Postponed Starred Question No.3C tabled by Shri Digambar Kamat, Leader of Opposition regarding 'Communication of River Mhadei Water dispute' (which was originally slated for answer on 30-03-2021) was orally answered.

**(IV) POSTPONED STARRED QUESTION LAID ON THE TABLE**

- a. Postponed Starred Question No.16A tabled by Smt. Alina Saldanha, MLA regarding 'Employment to locals in Industrial Units in the State' (which was originally slated for answer on 30-03-2021) was laid on the Table.

**(V) STARRED QUESTIONS LAID ON THE TABLE**

The rest of the Questions in Starred list listed for the day were laid on Table of the House.



**2. UNSTARRED QUESTIONS**

**(I) POSTPONED UNSTARRED QUESTIONS WERE LAID ON THE TABLE OF THE HOUSE**

a Postponed Unstarred Question No.010 tabled by Shri Aleixo Reginaldo Lourenco, MLA, regarding 'Teachers for census survey' (which was originally slated for answer on 24-03-2021) was laid on the Table.

b. Postponed Unstarred Question No.013 tabled by Shri Aleixo Reginaldo Lourenco, MLA, regarding 'Contractors appointed' (which was originally slated for answer on 24-03-2021) was laid on the Table.

c. Postponed Unstarred Question No.41 tabled by Shri Rohan Khaunte, MLA, regarding 'Pendency of cases' (which was originally slated for answer on 24-03-2021) was laid on the Table.

**(II) POSTPONED UNSTARRED QUESTIONS POSTPONED TO NEXT SESSION**

Postponed Unstarred Question No.42 tabled by Shri Rohan Khaunte, MLA, regarding 'Communidade lands' (which was originally slated for answer on 24-03-2021) was postponed to next Session.

**(III) UNSTARRED QUESTION POSTPONED TO NEXT SESSION**

Unstarred Question No. 73, tabled by Shri Ramkrishna Dhavalikar, MLA, regarding 'Projects undertaken by WRD in the State of Goa, was postponed to the next Session.

**(IV) UNSTARRED QUESTIONS**

Replies to Questions in Unstarred list listed for the day were laid on the Table.

**12 30 PM**

**2. ZERO HOUR MENTIONS**

**1. S/Shri Churchill Alemao and Vijai Sardesai, MLAs'**, made a mention as regards the fear and anxiety in the minds of the people regarding drastic hike in registration fees, the registration fees for execution of agreements for sale of immovable property were increased from 500 to 3%. This notification should be scrapped and previous fees of Rs. 500 should be applicable. The Notification No. 8/90/2020: LD (ESTT)/1111 published in Official Gazette dated 17.6.2021, should be revoked. The steps the Government intends to take in this regard. Dr. Pramod Sawant, Chief Minister, replied to the mention.



**2.** **Shri Rohan Khaunte, MLA**, made a mention as regards the fear and anxiety in the minds of the people due to the constant water shortage in Porvorim Constituency. The Government has initiated implementation of the Har Ghar Jal Scheme, but inspite of that several constituencies in the State face acute water crisis round the year. The Constituency currently receives 12-13 MLD water, which is not sufficient for the people in the area and therefore Water Treatment Plant at Porvorim was introduced. However, the same is pending completion. In addition, we have various Government buildings such as High Court, Lekha Bhawan and such other Government, residential and commercial projects which require more water than what is currently received, thereby increasing the existing source. The additional work of tapping of the water pipeline at Guirim for water to be supplied to Calangute and the receding of monsoon will further aggravate the water crisis in Porvorim. The steps the Government proposes to take in the matter and also as regards the assurance given by the Government that 5 MLD out of the 15 MLD would be made available by 31st March, 2021. The steps the Government intends to take in this regard.

Shri Deepak Prabhu Pauskar, Minister for Public Works and Dr. Pramod Sawant, Chief Minister, replied to the mention.

**3.** **Shri Rohan Khaunte, MLA**, made a mention as regards the fear and anxiety in the minds of the people, due to incomplete handing over of works undertaken by Goa Tourism Development Corporation and Goa State Infrastructure Development Corporation to parent Department. The infrastructural works such as construction of roads, erection of street light poles, public garden undertaken by GSIDC, GTDC or other allied departments are not handed over to parent department concerned with the said works. In such cases, the Operations and Maintenance and repairs to be carried out are affected. The Department handling Operations and Maintenance and repairs cannot carry out their necessary works due to incomplete handing over of works of the parent Department. The delay in decision on this issue is leading to major security concern, frequent accidents in various areas. The steps the Government would take to formulate a policy in this regard.

Shri Manohar Azgaonkar, Dy. Chief Minister/Minister for Tourism, replied to the mention.

**4.** **Shri Antonio Fernandes, MLA**, made a mention as regards the fear and anxiety in the minds of parents, whose wards have passed 10<sup>th</sup> Std in 2021 and due to low percentage, their wards could not get admission. The steps the Government intends to take to ensure that all the passed students get admissions in nearby Higher Secondary School in view to avoid loss of academic year.

Dr. Pramod Sawant, Chief Minister, replied to the mention.



5. **Shri Churchill Alemao, MLA**, made a mention as regards the fear and anxiety in the minds of people of Colva village regarding the bad condition of Colva Beach road. Due to sewage pipeline works, the main road in Colva village is destroyed, lot of complaints have been received

from the villagers regarding accidents and other traffic related problems due to bad condition of roads. The steps the Government intends to undertake to repair and restore the Colva beach road.

Shri Deepak Prabhu Pauskar, Minister for Public Works replied to the mention.

12 47

3. **SUSPENSION OF RULES**

**SHRI MAUVIN GODINHO**, Minister for Legislative Affairs, moved for leave to move the Motion under Rule 306 to suspend the Rules of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly:-

“That Rules 63,255,257,258 and 259 do stand suspended in its application for the Fifteenth Session, 2021”.

The following Members spoke on the Motion:

1. Shri Vijai Sardesai, MLA
2. Shri Digambar Kamat, Leader of the Opposition.
3. Shri Rohan Khaunte, MLA
4. Shri Ramkrishna Dhavalikar, MLA
5. Shri Luizinho Faleiro, MLA

Shri Mauvin Godinho, Minister for Legislative Affairs and Dr, Pramod Sawant, Chief Minister, provided clarifications.

The Motion was put to vote and was carried.

(The House was adjourned for lunch at 1 09 PM and resumed its sittings at 2 30 PM).

2 30 PM

4. **OBITUARY REFERENCES**

**SPEAKER** made the following Obituary References of the sad demise of the following distinguished luminaries:

**1. DISTINGUISHED PERSONALITIES**

1. **Late Shri Lambert Mascarenhas**, an eminent author, veteran freedom fighter, journalist par excellence and recipient of the prestigious Padma Shri and Gomant Vibhushan awards.
2. **Late Shri Adv. Soli Sorabjee**, former Attorney General of India, an eminent jurist and recipient of the prestigious Padma Vibhushan Award.



3. **Late Dr.K.K.Agarwal**, a renowned interventional cardiologist and former National President of Indian Medical Association and recipient of the prestigious Padma Shri Award.
4. **Late Smt. Indu Jain**, former Chairperson of Times Group, philanthropist and recipient of the prestigious Padma Bhushan Award.
5. **Late Shri Sunderlal Bahuguna**, a renowned environmentalist and pioneer of Chipko Movement and recipient of the prestigious Padma Vibhushan Award.
6. **Late Shri Adv. Rajeev Gomes**, noted advocate.
7. **Late Shri Raghunath Mohapatra**, renowned architect, sculptor, nominated Member of Rajya Sabha and recipient of the prestigious Padma Shri, Padma Bhushan and Padma Vibhushan awards.
8. **Late Dr.P. K. Warriar**, doyen of Ayurveda.
9. **Late Shri Srimad Vidhyadhiraj Teerth Sripad Vader Swamiji of Shri Gokarn Partgali Jivottam Mutt**, Chief Swamiji of Partgali Mutt and a reverend spiritual leader.
10. **Late Shri Vasudev Chodankar**, a Senior journalist.
11. **Late Shri Bhiku Sawant**, Social Worker.
12. **Late Dr. Anarkali Parab**, a renowned doctor.
13. **Fr. Santana Carvalho**, Parish Priest of our lady of Socorro.
14. The House condoled the death of the Twenty –Two brave Police and Parliamentary Personnel of our Country who were killed in the deadly encounter with the Naxals in Tarrem, along the Sukma-Bijapur border in Chattisgarh.

## **2. FILM/THEATRE/MUSIC/PERFORMING ARTS MAESTROS/ LITTERATEURS**

1. **Late Shri Dilip Kumar**, veteran film legend and recipient of the prestigious Dadasaheb Phalke, Padma Bhushan and Padma Vibhushan awards.
2. **Late Smt. Shashikala Saigal**, veteran film legend and recipient of the prestigious Padma Shri award and **Late Smt. Surekha Sikri**, National Award winner veteran film legend.
3. **Late Smt. Sumitra Bhave and Late S/Shri Buddhadeb Dasgupta and Raj Kaushal**, National Award winning veteran film makers.
4. **Late S/Shri Ganjam Venkatasubbiah and Prof. Anant Manohar**, literary stalwarts.
5. **Late S/Shri Yogiraj Naik Borkar, Balkrishna Kelkar, Raamlaxman, and Santiago Lusardi Girelli**, veteran music legends.
6. **Late Shri Prakash Padgaonkar**, Konkani Sahitya award winner noted poet.
7. **Late Shri Waman Bhonsle**, National award winner film editor.
8. **Late S/Shri Manohar Mandrekar Shivolkar, Jairam Kale, Gunaji Phadte, Sharad Chandra Gayak, Shyamprakash Parsekar**, noted bhajani Kalakars.
9. **Late Shri Danish Siddiqui**, Pulitzer award winner noted photojournalist.

**3. NOTED SPORTS PERSONALITIES/LEGENDS**

1. **Late Shri Milkha Singh**, iconic Sprint legend and recipient of the prestigious Padma Shri award.
2. **Late Smt. Nirmal Kaur Saini**, iconic volleyball legend and former Captain of Indian Women National Volleyball team.
3. **Late Shri Lavinio Rebello**, former Senior Vice-President of Goa Football Association.
4. **Late S/Shri Yashpal Sharma, Deepak Shirgaonkar and Jerry Fernandes**, cricket legends.
5. **Late Shri Felix Barreto**, noted footballer.
6. **Late Shri Adv. Albino Vales**, former President, Ex Vice-President of the then Goa Football Association's Technical Committee, former Member of the Jury of Appeal, football's statutes/technical expert and recipient of the prestigious Jivbadada Kerkar Award.
7. **Late Shri Keshav Dutt**, Olympic gold winner hockey legend.
8. **Late Shri Dingko Singh**, Gold medal winning boxer and recipient of the prestigious Padma Shri and Arjuna Awards.

The House stood in silence for a minute as a mark of respect to the departed souls.

**2 34PM**

**5. ORDINANCES LAID ON THE TABLE OF THE HOUSE**

1. **DR.PRAMOD SAWANT, CHIEF MINISTER** laid the Ordinance No. 4 of 2021, India International University of Legal Education and Research of the Bar Council of India Trust at Goa, Ordinance, 2021.
2. **DR.PRAMOD SAWANT, CHIEF MINISTER**, laid the Ordinance No. 2 of 2021-the Goa Agricultural Tenancy (Amendment) Ordinance. 2021.
3. **SHRI. VISHWAJIT RANE**, Minister for Industries, laid the Ordinance No. 3 of 2021, The Goa Investment Promotion and Facilitation of Single Window Clearance Ordinance, 2021.

**2 35 PM**

**6. PAPERS LAID ON THE TABLE OF THE HOUSE**

1. **DR.PRAMOD SAWANT**, Chief Minister laid the following Performance Budgets 2021-22 in respect to the following Demands for Grants for the year 2021-22:
  1. Department of Revenue (Demand No. 33)
  2. Administrative Tribunal of Goa (Demand No. 28)
  3. Department of Sainik Welfare (Demand No. 63)
  4. Department of Science and Technology and Waste Management. (Demand No. 72)
  5. Goa Dental College and Hospital (Demand No. 51)
  6. Department of Information and Publicity (Demand No. 56)



8. Directorate of Official Language (Demand No. 27)
9. Department of Printing and Stationery (Demand No.20)
10. Department of Health Services (Demand No. 48)
11. Government Polytechnic, Altinho, Panaji. (Demand No. 37)
12. Department of New and Renewable Energy (Demand No.86 )
13. Department of Home (Demand No. 23)
13. Goa College of Pharmacy (Demand No.50)
14. Directorate of Prosecution (Demand No. 5)
15. Goa Medical College, Bambolim (Demand No.47)
16. Directorate of Mines (Demand No. 83)
17. Directorate of Women & Child Development (Demand No.58)
18. Department of Legal Metrology (Demand No. 80)
19. General Home Guards and Civil Defence (Demand No. 25)
20. Department of Tourism ( Demand No.78)
21. Directorate of Settlement and Land Records (Demand No. 7.)
22. Department of Water Resources (Demand No.74)
23. Directorate of Fire & Emergency Services (Demand No. 26)
24. Department of Civil Supplies and Consumer Affairs (Demand No.70)
25. Inspector General of Prisons, Jails (Demand No. 18)
26. Captain of Ports Department (Demand No. 67)
27. Commercial Taxes (Demand No.12)
28. Directorate of Fisheries (Demand No. 66)
29. Office of the Collector South Goa District (Demand No.16)

**2. DR.PRAMOD SAWANT, Chief Minister** laid the following on the table of the House

- a) The Goa (Mopa Airport Development Authority) (First Amendment) Rules 2021,  
Official Gazette, Series I No. 44 dated 28<sup>th</sup> January, 2021.
- b) Gazette Series I No. 9 dated 27/05/2021 and Gazette Series II No.14 dated 01/07/2021 pertaining to Directorate of Planning, Statistics & Evaluation.
- c) The Explanatory Memorandum 2021-22 pertaining to Directorate of Planning and Statistics & Evaluation.

**3. SHRI.CHANDRAKANT KAVLEKAR, Dy. Chief Minister** laid the following on the table of the House:

- a) Amendment to the Goa Land Development and Building Construction Regulations, 2010. Notification No. 21/1/TCP/2019/Steering Committee/383 dated 13/02/2020.



- b) Corrigendum Dated: 12-9-2019 published in Official Gazette, Series 1 No. 25 dated 19-09-2019. The Goa Land Development and Building Construction (Amendment) Regulations, 2019.
- c) Submission of Annual Accounts for the accounting Year 2015 – 16 with Audit Certificate & Audit Report pertaining to Goa State Horticulture Corporation Ltd.

**4. SHRI. MAUVIN GODINHO, Minister for Housing** laid the following on the table of the House:

- a) The Goa Housing Board (Registration, Allotment and Sale of Plots) (First amendment) Rules, 2021.
- b) Corrigendum to Goa Housing Board (Registration, Allotment and Sale of Tenements) (Second Amendment) Rules, 2020.

**5. DR.PRAMOD SAWANT, Chief Minister,** laid the Material for Budget Speech 2021-22 pertaining to Registration Department.

**6. DR.PRAMOD SAWANT,** Chief Minister, laid the following Notifications on the table of the House:

- a) No. 1/Rera/Regulation Of Grera/2020/1 Dated 18/03/2021 Published In The Official Gazette, Series I No. 2 Dated 08/04/2021.
- b) No. 1/Rera/Regulation Of Grera/2020/2 Dated 18/3/2021 Published In The Official Gazette, Series I No. 2 Dated 8/4/2021.
- c) No.1/Rera/Regulation Of Grera/2020/3 Dated 18/03/2021 Published In The Official Gazette, Series I No.2 Date 08/04/2021.

**7. DR.PRAMOD SAWANT,** Chief Minister, laid the following Notifications on the table of the House:

- a) Notifications No. 16/28/2016-RD/8070 Dated 08/04/2021-The Goa Land Revenue (Record of Rights and Register of Cultivators)(Amendments) Rules, 2021.
- b) Notification No. 7/6/2021- LA dated 17/02/2021- The Goa Land Revenue Code (Amendment) Act, 2021.
- c) Notifications No. 16/1/13/2019-Rev-1/8176 Dated 02/06/2021-The Goa Land Revenue (Property Register) Rules, 2020, r/w Corrigendum No.16/1/13/2019-Rev-I/8225 dated 09/06/2021.
- d) Notifications No. 16/8/3/2018-Rev-I-8063 Dated 19/04/2021-amending the entries in clause (ii) of sub- section (6) of section 32 of Goa Land Revenue Code, 1968.
- e) Notification No.14/59/2017-RD 8232 dated 15/06/2021- website for the purpose of said Sub section (1) of Section 173 of The Goa Land Revenue Code, 1968.





## 7. CALLING ATTENTIONS

1. **S/Shri Digambar Kamat, Leader of Opposition, Ramkrishna Dhavalikar, Rohan Khaunte, Vijai Sardesai, Prasad Gaonkar and Vinod Paliencar, MLAs'** called the attention of the Chief Minister/Minister of Education/Minister for Information Technology to the following:

Shri Ramkrishna Dhavalikar, MLA, moved the Motion.

"Fear and anxiety in the minds of students and parents across Goa for non-availability of infrastructure for internet connectivity to attend online classes in this pandemic as the Government failed to resolve the connectivity issue for last more than a year. It is important to note that the lives of student community are at risk as they are attending online classes sitting in forest areas and road side in search of internet connectivity in Rural and Urban areas apart from smart phones/laptops/tablets to be supplied free of cost including other charges for needy poor students of the State. The steps the Government intends to take to resolve this important issue on priority."

The reply to the Calling Attention was postponed to 29.7.2021.

2. **Shri Churchill Alemao, MLA,** called the attention of the Chief Minister/Minister for Home to the following:

"Fear and anxiety in the minds of the people of Benaulim village of the increase in house robberies. The police have failed to nab or arrest the robbers who are being involved in house robberies and chain snatching. Recently, there were two robberies in Benaulim village, the Department should increase vigilance and catch the culprits as soon as possible. The steps/measures the Government intends to undertake in this regard."

The following Members sought clarifications:

1. Shri Churchill Alemao, MLA
1. Shri Vijai Sardesai, MLA
2. Shri Digambar Kamat, Leader of Opposition
3. Shri Ramkrishna Dhavalikar, MLA
4. Shri Rohan Khaunte, MLA
5. Shri Antonio Fernandes, MLA

Dr. Pramod Sawant, Chief Minister, replied thereto.

3. **S/Shri Digambar Kamat, Leader of Opposition, Ramkrishna Dhavalikar, Luizinho Faleiro, Rohan Khaunte, Vijai Sardesai, Prasad Gaonkar and Vinod Paliencar, MLAs'** called the attention of the Minister for Revenue to the following:

Shri Digambar Kamat, moved the Motion:

Shri Luizinho Faleiro, MLA, sought clarifications.

"Fear and anxiety in the minds of the people of the State due to the current floods in the various parts of the State and consequent loss of life, property, fields, live stock, breakage of bunds, various man made disasters, which includes floods especially Guirim



field flooding due to shoddy work of Contractor along with environmental disasters such as cyclone tauktae are due to unplanned and unscientific planning and also due to the lack of immediate response from the National Disaster Response Force and State Disaster Response Force which exposes the failure of the Disaster Management cell. The planning should be based on ecological and topographical terrains. The steps the Government proposes to take in this regard."

The reply to the Calling Attention was postponed to 30.7.2021.

**4. S/Shri Digambar Kamat, Leader of Opposition, Rohan Khaunte, Vijai Sardesai, Prasad Gaonkar and Vinod Paliencar, MLAs'** called the attention of the PWD/Chief Minister/GSIDC to the following:

Shri Digambar Kamat, Leader of Opposition, moved the Motion.

"Fear and anxiety in the minds of the people due to dilapidated condition of the National Highway and State roads from Patradevi to Canacona, which is leading to heavy traffic congestion and frequent accidents. The contractors need to be held accountable for haphazard, delayed and substandard job which is affecting entire stretch joining North to South Goa. The contractors are carrying out works at various ends without efficiently completing any portion. Concerns have been raised on there being no visible diversion signs for late night commuters, debris thrown in gutters leading to flooding of roads and

fields during rains, major accidents and heavy traffic congestion amidst rising fuel prices.

The completion of works on Atal Setu bridge project remains incomplete till date. The haphazard works on these roads have affected basic amenities such as electricity, water, internet. There has been a concern over damage to main water pipelines causing water shortage in constituencies, damage to electrical poles causing extended power failures, cutting of electrical cables for which action needs to be taken on contractors. These basic amenities should not be compromised on pretext of infrastructural development of State, particularly keeping in mind the Covid crisis. The steps the Government proposes to take in this regard."

The reply to the Calling Attention was postponed to 29.7.2021.

**3 21 PM**

**8. ASSENT TO BILLS**

**SECRETARY** reported assent of the Governor to the following Bills passed by the Seventh Legislative Assembly of the State of Goa during its Fourteenth Session, 2021:-

1. The Goa Appropriation Bill (No.2) 2021.
2. The Goa Appropriation (Vote on Account) Bill 2021.
3. The Goa Appropriation (Vote on Account) (No .2) Bill 2021.

**3 22 PM**



9. **BUSINESS ADVISORY COMMITTEE REPORT PRESENTED**

**DR.PRAMOD SAWANT**, Chief Minister presented the Fourth Report (2021) of the Business Advisory Committee; and moved the following Motion:

“This House do agree with the Fourth Report (2021) of the Business Advisory Committee.

The Motion was put to vote and adopted.

3 23 PM

10. **DISCUSSION, VOTING AND PASSING OF THE FOLLOWING DEMANDS FOR GRANTS, 2021-2022(DAY-1)**

**DR. PRAMOD SAWANT**, Chief Minister moved the following Demands:

Demand No. 2	-	General Administration & Coordination
Demand No. 8	-	Treasury & Accounts Administration, North Goa
Demand No. 9	-	Treasury & Accounts Administration, South Goa
Demand No. 11	-	Excise
Demand No. 12	-	Commercial Taxes
Demand No. 14	-	Goa Sadan
Demand No. 17	-	Police
Demand No. 18	-	Jails
Demand No. 22	-	Vigilance
Demand No. 23	-	Home
Demand No. 25	-	Home Guards & Civil Defence
Demand No. 26	-	Fire & Emergency Services
Demand No. 30	-	Small Savings & Lotteries
Demand No. 32	-	Finance

**SHRI MILIND NAIK**, Minister for Social Welfare moved the following Demands:

Demand No. 55	-	Municipal Administration
Demand No. 57	-	Social Welfare
Demand No. 77	-	River Navigation

**SHRI MANOHAR AZAONKAR**, Deputy Chief Minister/ Minister for Sports and Youth Affairs moved the following Demands:

Demand No. 20	-	Printing and Stationery
Demand No. 27	-	Official Language
Demand No. 29	-	Public Grievances
Demand No. 42	-	Sports & Youth Affairs
Demand No. 78	-	Tourism



**SHRI CHANDRAKANT KAVALEKAR**, Deputy Chief Minister/ Minister for Town & Country Planning moved the following Demands:-

Demand No. 45	-	Department of Archives
Demand No. 54	-	Town & Country Planning
Demand No. 59	-	Factories and Boilers
Demand No. 64	-	Agriculture
Demand No. 87	-	Department of Archaeology

Cut Motions tabled by **S/Shri Digambar Kamat, Leader of Opposition and Shri Vijai Sardesai, MLA** were moved to Demands Numbers 02, 8, 9, 11, 12, 14, 17, 18, 22, 23, 25, 26, 30, 32, 55, 57, 77, 20, 27, 29, 42, 78, 45, 54, 59, 64 and 87

The following Members took part in the Debate:

Shri Aleixo. R. Lourenco, MLA.....	3 27 PM
Shri Subhash Shirodkar, MLA.....	3 51 PM
Shri Dayanand R. Sopte, MLA.....	3 57 PM

(The House was adjourned for tea at 4 01 PM and resumed its sittings at 4 30 PM).

Shri Dayanand Sopte, MLA.....	4 30 PM.
Shri Pratapsing R. Rane, MLA.....	4 49 PM
Shri Nilkanth Halarnkar, MLA.....	5 00PM
Shri Vijai Sardesai, MLA.....	5 12 PM
Shri Churchill Alemao, MLA.....	5 47PM

Shri Ramkrishna Dhavalikar, MLA..... 6 18 PM

**Shri Isidore Fernandes, Dy. Speaker** in Chair at..... 6 19 PM

Shri Luizinho Faleiro, MLA.....	6 52 PM
Shri Rohan Khaunte, MLA.....	7 06 PM
Shri Prasad Gaonkar, MLA.....	7 21 PM
Smt. Alina Saldanha, MLA.....	7 46 PM

**Shri Rajesh Patnekar, Speaker** in Chair at..... 7 50 PM

Shri Antonio C. Fernandes, MLA.....	7 52 PM
Shri Clafasio Dias, MLA.....	8 05 PM
Shri Joshua D'Souza, MLA.....	8 11 PM



Shri Jayesh Salgaonkar, MLA.....	8 20 PM
Shri Glenn Souza Ticlo, MLA.....	8 38 PM
Shri Wilfred D'Sa, MLA.....	8 49 PM
Shri Pravin Zantye, MLA.....	9 03 PM
Shri Francisco Silveira, MLA.....	9 14 PM
Shri Isidore Fernandes, Dy. Speaker.....	9 28 PM
Shri Digambar Kamat, Leader of Opposition.....	9 42 PM

**Shri Dayanand Sopte, MLA.....in Chair at 10 02 PM**

**10 34 PM**

**S/SHRI MILIND NAIK**, Minister for Social Welfare, **MANOHAR AZGAONKAR**, Dy Chief Minister/Minister for Sports and Youth Affairs and **CHANDRAKANT KAVALEKAR**, Dy Chief Minister/Minister for Town & Country and **DR. PRAMOD SAWANT**, Chief Minister, replied to the debate.

**SHRI RAJESH PATNEKAR**, Speaker in Chair at 10 35 PM

**SHRI GLENN TICLO**, MLA in Chair at 10 49 PM

**SHRI RAJESH PATNEKAR**, Speaker in Chair at 11 41 PM

Cut Motion to Demand No. 02 at Sl. No. 1 to 3 and 1 of list 1 Circulated separately was put to vote and negatived.

Cut Motion to Demand No. 11 at Sl. No. 1 to 2 of list 1 Circulated separately was put to vote and negatived.

Cut Motion to Demand No. 12 at Sl. No. 1 to 2 of list 1 Circulated separately was put to vote and negatived.

Cut Motion to Demand No. 14 at Sl. No. 1 to 2 and 1 of list 1 Circulated separately was put to vote and negatived.

Cut Motion to Demand No. 17 at Sl. No. 1 to 5 and 1 to 3 of list 1 Circulated separately was put to vote and negatived.

Cut Motion to Demand No. 18 at Sl. No. 1 to 6 of list 1 Circulated separately was put to vote and negatived.

Cut Motion to Demand No. 22 at Sl. No. 1 to 3 of list 1 Circulated separately was put to vote and negatived.

Cut Motion to Demand No. 23 at Sl. No. 1 to 5 and 1 of list 1 Circulated separately was put to vote and negatived.



Cut Motion to Demand No. 25 at Sl. No. 1 to 3 of list 1 Circulated separately was put to vote and negatived.

Cut Motion to Demand No. 26 at Sl. No. 1 to 3 of list 1 Circulated separately was put to vote and negatived.

Cut Motion to Demand No.32 at Sl. No. 1 to 8 of list 1 Circulated separately was put to vote and negatived.

Cut Motion to Demand No.55 at Sl. No. 1 to 5 and 1 to 2 of list 1 Circulated separately was put to vote and negatived.

Cut Motion to Demand No. 57 at Sl. No. 1 to 2 of list 1 Circulated separately was put to vote and negatived.

Cut Motion to Demand No.77 at Sl. No. 1 to 3 of list 1 Circulated separately was put to vote and negatived.

Cut Motion to Demand No.20 at Sl. No.1 to 3 of list 1 Circulated separately was put to vote and negatived.

Cut Motion to Demand No.27 at Sl. No. 1 to 2 of list 1 Circulated separately was put to vote and negatived.

Cut Motion to Demand No.29 at Sl. No.1 to 2 and 1 of list 1 Circulated separately was put to vote and negatived.

Cut Motion to Demand No. 42 at Sl. No.1 to 7 and 1 of list 1 Circulated separately was put to vote and negatived.

Cut Motion to Demand No.78 at Sl. No. 1 to 12 & 1 to 3 of list 1 Circulated separately was put to vote and negatived.

Cut Motion to Demand No. 45 at Sl.No.1 to 2 and 1 to 2 of list 1 Circulated separately was put to vote and negatived.

Cut Motion to Demand No.54 at Sl. No. 1 to 3 and 1 of list 1 Circulated separately was put to vote and negatived.

Cut Motion to Demand No.64 at Sl. No. 1 to 6 and 1 of list 1 Circulated separately was put to vote and negatived.

Cut Motion to Demand No.87 at Sl. No. 1 to 3 of list 1 Circulated separately was put to vote and negatived.

Demands Nos. 2, 8, 9, 11, 12, 14, 17, 18, 22, 23, 25, 26, 30, 32, 55, 57, 77, 20, 27, 29, 42, 78, 45, 54, 59, 64 and 87 were put to vote and passed.

**1 04 AM**

**11. GOVERNMENT BILLS-INTRODUCED**

**1. Shri Pramod Sawant**, Chief Minister, moved for leave to introduce the India International University of Legal Education and Research of the Bar Council of India Trust at Goa Bill, 2021. The leave to introduce the Bill was granted and the Bill was introduced.



**2. Shri Pramod Sawant**, Chief Minister, moved for leave to introduce The Goa Goods and Services Tax (Amendment) Bill, 2021. The leave to introduce the Bill was granted and the Bill was introduced.

**3. Shri Chandrakant Kavlekar**, Dy. Chief Minister/Minister for Town and Country Planning, moved for leave to introduce The Goa Town and Country Planning (Amendment) Bill, 2021. The leave to introduce the Bill was granted and the Bill was introduced.

**4. Shri Chandrakant Kavlekar**, Dy. Chief Minister for Agriculture moved for leave to introduce The Goa Agricultural Produce and Livestock Marketing (Promotion and Facilitation) (Amendment) Bill, 2021. The leave to introduce the Bill was granted and the Bill was introduced.

**5. Shri Nilesh Cabral**, Minister for Law, moved for leave to introduce The Court-Fees (Goa Amendment) Bill, 2021. The leave to introduce the Bill was granted and the Bill was introduced.

**6. Shri Nilesh Cabral**, Minister for Law, moved for leave to introduce The Goa Laws (Amendment) Bill, 2021. The leave to introduce the Bill was granted and the Bill was introduced.

**7. Shri Mauvin Godinho**, Minister for Housing, moved for leave to introduce The Goa Board (Amendment) Bill, 2021. The leave to introduce the Bill was granted and the Bill was introduced.

**8. Shri Michael Lobo**, Minister for Science, Technology and Waste Management moved for leave to introduce The Goa Waste Management (Amendment) Bill, 2021. The leave to introduce the Bill was granted and the Bill was introduced.

**9. Shri Michael Lobo**, Minister for Ports, moved for leave to introduce The Goa Barge (Taxation on Goods) (Amendment) Bill, 2021. The leave to introduce the Bill was granted and the Bill was introduced.

**(The House was adjourned at 1 09 AM on 29<sup>th</sup> July, 2021 to meet at 11 30 AM)**

**PORVORIM-GO  
29TH JULY, 2021**

**NAMRATA ULMAN  
SECRETARY**

To,  
All the Members including the Ministers.